

**IN THE HIGH COURT OF BOMBAY AT GOA****LD-VC-CRI-38/2020**

Mr. Michael Okafor

... Petitioner

**Versus**

State of Goa &amp; Anr.

... Respondents

Ms. C. Collaso, Advocate for the Petitioner.

Mr. D. Pangam, Advocate General with Mr. G. Nagvenkar, Additional Public Prosecutor for the State.

Coram:- M.S. SONAK &  
SMT. M. S. JAWALKAR, JJ.

Date:- 5<sup>th</sup> October, 2020

**P. C.:**

At the request of Mr. Nagvenkar, learned Additional Public Prosecutor, we extend the time for filing reply, as a last chance, upto 19.10.2020. However, we request the learned Advocate General to appear in this matter, as, we would require his assistance particularly with regard to the prayer clauses (c) and (d) to this petition.

2. Copy of the reply to be furnished to the learned counsel appearing for the petitioner in advance by email.

3. Stand over to 19.10.2020.

***SMT. M. S. JAWALKAR, J.******M. S. SONAK, J.***